

03.03.2005

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. S. C. Chaube, A.M.

Shri S.M. Ali counsel for the applicant states that the order passed by the Tribunal has been complied with. Therefore, the contempt petition is dismissed.

In view of the statement, the contempt petition is dismissed.

sh
A.M.

SC
V.C.

shukla/-